

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.851
TO BE ANSWERED ON 03.12.2015**

SHARING OF POSTS IN BBMB

†851. SHRI SUKHBIR SINGH JAUNAPURIA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether Bhakra Beas Management Board (BBMB) has sent any letter or made a reference under clause of Rules 1974 to the Government for sharing of posts in the Beas Project and Bhakra complex in the BBMB, if so, the details thereof;**
- (b) whether Government has conveyed its decision on the matter;**
- (c) if so, the details thereof and if not, the reasons therefor; and**
- (d) whether Government has prescribed any time limit to take a decision on it, if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) to (d) : Yes, Madam. The proposal made by BBMB under Rule 7 of BBMB Rules, 1974 regarding sharing of posts on the Beas Projects and Bhakra Complex has been received. However, the matter could not be decided as no consensus could be arrived at amongst the partner States, namely Punjab, Haryana and Rajasthan.
